

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTIONNO.429
TO BE ANSWERED ON 19th JULY, 2022**

Model By-laws for PACS

429. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of COOPERATION सहकारिता मंत्री be please to state:

- (a) whether the Union Government is all set to bring in model by-laws to govern around 63,000 Primary Agricultural Credit Societies (PACS) across the country and is also formulating a national level policy for cooperatives, if so, the details thereof and present status thereof;
- (b) whether the Government held National Conference on Cooperation Policy and discussed ways to promote new cooperatives and revitalise the defunct ones, cooperation among co-operatives and ways to increase membership; and
- (c) if so, the details thereof and progress made in this regard?

ANSWER

THE MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a), (b) & (c): Yes, Sir. In order to make Primary Agricultural Credit Societies (PACS) multipurpose vibrant business entities, draft model bye-laws are being prepared in consultation with the State Governments, National Cooperative Federations and all other stakeholders. These Draft Model Bye-Laws contain various provisions for bringing professionalism, transparency and accountability in their operation. It is to mention that PACS registered and administered under the respective State Cooperative Laws.

The Government is also formulating a new national level policy for cooperatives and two-day National Conference on new Cooperation Policy was held on 12th and 13th April, 2022 with Cooperation Secretaries/ RCSs from all the States/UTs, wherein discussions were inter alia held on legal framework, identification of regulatory, policy & operational barriers; ease of doing business; reforms for strengthening governance; promoting new and social cooperatives; revitalizing defunct ones; making cooperatives vibrant economic entities; cooperation among cooperatives and increasing membership of cooperatives.

Also, a centrally sponsored project for Computerization of 63,000 PACS has been launched to further help them in their digitalization and end-to-end automation of their businesses. It will bring transparency and enhance trustworthiness in the working of PACS and will also help them become nodal service delivery point for Interest Subvention Scheme (ISS), PMFBY, Direct Benefit Transfer (DBT) for various services and provision of inputs like fertilizers, seeds etc. This pan India IT project and legal reforms through adoption of model bye-laws by PACS will create enabling environment for PACS to become vibrant multipurpose business entities.
